

**Central Administrative Tribunal
Principal Bench**

**CP No.110/2019
in
OA No.4038/2018**

New Delhi, this the 11th day of March, 2019

**Hon'ble Mr. Justice L. Narasimha Reddy, Chairman
Hon'ble Mr. Mohd. Jamshed, Member (A)**

Sadanad Gangadhar Wayse Patil
S/o Sh. Gangadhar Wayse Patil
Aged 52 years,
Occ: Serving as Superintendent of Police,
Protection of Civil Rights and
Prevention of Atrocities against women section
Kolhapur Range, Kolhapur, Maharashtra
R/o Sai Saraswati Bungalow, Shikshak Nager,
Ramakrishna Paramhansh Nager, Lane NU-7,
Paud Road, Kothrud,
Pune-411038. Applicant.

(By Advocate : Shri Shekhar Gehlot)

Vs.

Rakesh Kumar Gupta
S/o Lt. H.S Gupta
Secretary
Union Public Service Commission
UPSC, Dholpur House,
Shahjahan Road,
New Delhi 110 069. ... Respondent.

: ORDER (ORAL) :

Justice L. Narasimha Reddy, Chairman:

Learned counsel for the applicant seeks permission of the Tribunal to withdraw the contempt case with liberty to institute proceedings. Permission is accorded. The

contempt petition is dismissed as withdrawn, leaving it open to the applicant to pursue the remedies in accordance with law. There shall be no order as to costs.

(Mohd. Jamshed)
Member (A)

(Justice L. Narasimha Reddy)
Chairman

/pj/